

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr.M.P. No. 1610 of 2016**

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**CORAM: HON'BLE MR. JUSTICE ANANDA SEN**

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**(Through Video Conferencing)**

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**Order No. 03: Dated: 24<sup>th</sup> June, 2020**

**Per Ananda Sen, J.:**

Mr. Anjani Sahay, learned counsel submits that the arguing counsel Mr. Nawal Kishore Prasad is not well and as such he is not in a position to argue the matter. He prays for some time.

Time, as prayed for, is allowed.

List this case after eight weeks.

**(ANANDA SEN, J.)**

MM